

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-322

Appeal No. - 149/252/ND/2020

IN THE MATTER OF:

Total Airport Services India Pvt Ltd

Vs

ROC

...Applicant

...Respondent

SECTION

U/s 252 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : M. Yadubhashana Rao AROC for RoC

For the Respondent :

ORDER

Ld. ARoC appeared and seeks time to file reply. Let the same be filed. List the case for 20.04.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)